

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1717

ANSWERED ON:08.08.2006

RIGHT OF EDUCATION BILL

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Mcleod Smt. Ingrid;Verma Shri Ravi Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is considering a proposal to enact the Right to Education Bill for providing free and compulsory education to the children in the age of 6th to 14th years group;
- (b) if so, the details thereof including salient features of the proposed legislation; and
- (c) the time by which it is likely to be enacted and laid on the floor of the House?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (c): A draft Model Bill on Right to Education, to be adopted by the States, containing provisions relating to the child's right to free and compulsory education of equitable quality, responsibility of the State and appropriate governments etc., has been circulated recently to the Central Ministries/Departments concerned and the State Governments for their comments.